NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

24.CP 1218(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.01.2021**

NAME OF THE PARTIES: Shri Vallabh Soni
V/s
Enzo Chem Laboratories Private Limited

SECTION241-242OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Counsel for the petitioner present. R-2, R-4, R-6 is also present.

   Reply has already been filed in the matter.

2. List this matter on **22.02.2021.**

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

/SVR/